



ಕರ್ನಾಟಕ ವಿಧಾನಸಭೆ
ಹದಿನೈದನೇ ವಿಧಾನಸಭೆ
ಹದಿನಾಲ್ಕನೇ ಅಧಿವೇಶನ

ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ (ತಿದ್ದುಪಡಿ) ವಿಧೇಯಕ, 2022
(2022ರ ವಿಧಾನಸಭೆಯ ವಿಧೇಯಕ ಸಂಖ್ಯೆ-33)

ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಅಧಿನಿಯಮ, 2010ನ್ನು ಮತ್ತಷ್ಟು ತಿದ್ದುಪಡಿ ಮಾಡಲು ಒಂದು ವಿಧೇಯಕ.

ಇಲ್ಲಿ ಇನ್ನುಮುಂದೆ ಕಂಡುಬರುವ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಅಧಿನಿಯಮ, 2010ನ್ನು (2010ರ ಕರ್ನಾಟಕ ಅಧಿನಿಯಮ 12) ಮತ್ತಷ್ಟು ತಿದ್ದುಪಡಿ ಮಾಡುವುದು ಯುಕ್ತವಾಗಿರುವುದರಿಂದ;

ಇದು ಭಾರತ ಗಣರಾಜ್ಯದ ಎಪ್ಪತ್ತೊಂದನೇ ವರ್ಷದಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ವಿಧಾನಮಂಡಲದಿಂದ ಈ ಮುಂದಿನಂತೆ ಅಧಿನಿಯಮಿತವಾಗಲಿ:-

1. ಸಂಕ್ಷಿಪ್ತ ಹೆಸರು ಮತ್ತು ಪ್ರಾರಂಭ.- (1) ಈ ಅಧಿನಿಯಮವನ್ನು ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ (ತಿದ್ದುಪಡಿ) ಅಧಿನಿಯಮ, 2022 ಎಂದು ಕರೆಯತಕ್ಕದ್ದು.

(2) ಇದು ಈ ಕೂಡಲೆ ಜಾರಿಗೆ ಬರತಕ್ಕದ್ದು.

2. 27ನೇ ಹೊಸ ಪ್ರಕರಣದ ಸೇರ್ಪಡೆ.- ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಅಧಿನಿಯಮ, 2010ರ (2010ರ ಕರ್ನಾಟಕ ಅಧಿನಿಯಮ 12) 26ನೇ ಪ್ರಕರಣದ ತರುವಾಯ ಈ ಮುಂದಿನದನ್ನು ಸೇರಿಸತಕ್ಕದ್ದು,-

"27.ಅನುಸೂಚಿಯನ್ನು ತಿದ್ದುಪಡಿ ಮಾಡುವ ಅಧಿಕಾರ.-ರಾಜ್ಯ ಸರ್ಕಾರವು ಸರ್ಕಾರಿ ರಾಜ್ಯಪತ್ರದಲ್ಲಿ ಅಧಿಸೂಚನೆಯ ಮೂಲಕ, ಅಧಿನಿಯಮಕ್ಕೆ ಲಗತ್ತಿಸಲಾದ ಅನುಸೂಚಿಯಲ್ಲಿ ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಯಾವುದೇ ನಮೂದುಗಳನ್ನು ಸೇರಿಸಬಹುದು, ಮಾರ್ಪಡಿಸಬಹುದು ಅಥವಾ ಬಿಟ್ಟುಬಿಡಬಹುದು."

ಉದ್ದೇಶಗಳು ಮತ್ತು ಕಾರಣಗಳ ಹೇಳಿಕೆ

ಸರ್ಕಾರಿ ರಾಜ್ಯಪತ್ರದಲ್ಲಿ ಅಧಿಸೂಚನೆಯ ಮೂಲಕ, ಅಧಿನಿಯಮಕ್ಕೆ ಸೇರಿಸಲಾದ ಅನುಸೂಚಿಯಲ್ಲಿ ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಯಾವುದೇ ನಮೂದುಗಳನ್ನು ಸೇರಿಸುವ, ಮಾರ್ಪಡಿಸುವ ಅಥವಾ ಬಿಟ್ಟುಬಿಡುವ ಅಧಿಕಾರವನ್ನು ರಾಜ್ಯ ಸರ್ಕಾರಕ್ಕೆ ನೀಡಲು ಕರ್ನಾಟಕ ಗಡಿ ಪ್ರದೇಶ ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಅಧಿನಿಯಮ, 2010 (2010ರ ಕರ್ನಾಟಕ ಅಧಿನಿಯಮ 12)ನ್ನು ಮತ್ತಷ್ಟು ತಿದ್ದುಪಡಿ ಮಾಡುವುದು ಅವಶ್ಯಕವೆಂದು ಪರಿಗಣಿಸಿದೆ.

ಆದ್ದರಿಂದ ಈ ವಿಧೇಯಕ.

ಆರ್ಥಿಕ ಜ್ವಾಪನ ಪತ್ರ

ಪ್ರಸ್ತಾವಿತ ಶಾಸನಾತ್ಮಕ ಕ್ರಮವು ಯಾವುದೇ ಹೆಚ್ಚುವರಿ ವೆಚ್ಚವನ್ನು ಒಳಗೊಂಡಿರುವುದಿಲ್ಲ.

ವಿ. ಸುನಿಲ್ ಕುಮಾರ್
ಇಂಧನ,
ಕನ್ನಡ ಮತ್ತು ಸಂಸ್ಕೃತಿ ಮಂತ್ರಿ

ಎಂ.ಕೆ. ವಿಶಾಲಾಕ್ಷಿ
ಕಾರ್ಯದರ್ಶಿ
ಕರ್ನಾಟಕ ವಿಧಾನಸಭೆ



**KARNATAKA LEGISLATIVE ASSEMBLY
FIFTEENTH LEGISLATIVE ASSEMBLY
FOURTEENTH SESSION
THE KARNATAKA BORDER AREA DEVELOPMENT AUTHORITY
(AMENDMENT) BILL, 2022
(LA Bill No. 33 of 2022)**

A Bill to amend the Karnataka Border Area Development Authority Act, 2010.

Whereas it is expedient to amend the Karnataka Border Area Development Authority Act, 2010 (Karnataka Act 12 of 2010), for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the seventy third year of the Republic of India, as follows:-

1. Short title and commencement.- (1) This Act may be called the Karnataka Border Area Development Authority (Amendment) Act, 2022.

(2) It shall come into force at once.

2. Insertion of new section 27.- In the Karnataka Border Area Development Authority Act, 2010 (Karnataka Act 12 of 2010), after section 26, the following shall be inserted, namely:-

"27. Power to amend the Schedule.- The State Government may by notification in the official Gazette, add, alter or omit any of the entries specified in the schedule appended to the Act"

STATEMENT OF OBJECTS AND REASONS

It is considered necessary to amend the Karnataka Border Area Development Authority Act, 2010 (Karnataka Act 12 of 2010) to give power to the State Government to add or alter or omit any of the entries specified in the schedule appended to the Act by notification in the Official Gazette.

Hence, the Bill.

FINANCIAL MEMORANDUM

There is no extra expenditure involved in the proposed Legislative measure.

V. SUNIL KUMAR
Minister for Energy,
Kannada and Culture

M.K. VISHALAKSHI
Secretary
Karnataka Legislative Assembly

ANNEXURE
EXTRACT FROM THE KARNATAKA BORDER AREA DEVELOPMENT AUTHORITY ACT, 2010
(KARNATAKA ACT 12 OF 2010)

XXX

XXX

XXX

26. Power of Authority to make regulations.- The Authority may subject to the provisions of this Act and the rules made under section 26 and with the previous sanction of the State Government, by notification, make regulations to carry-out the purposes of this Act.

SCHEDULE

[See clause (b) of section 2]

Sl.No.	Name of Taluks and other areas
1	Anekal
2	Hoskote
3	Kanakapur
4	Challakere
5	Hiriyur
6	Molakalmur
7	Bagepalli
8	Bangarpet
9	Chintamani
10	Gowribidanur
11	Gudibande
12	Malur
13	Mulbagil
14	Srinivasapur
15	Madhugiri
16	Pavagada
17	Sira
18	Bantwal
19	Mangalore
20	Puttur
21	Sullia
22	Madikeri
23	Virajpet
24	Chamarajnagar
25	Gundlupet
26	Heggadadevanakote
27	Kollegal
28	Bijapur
29	Indi
30	Bellary
31	Sandur
32	Siriguppe
33	Afsalpur
34	Aland
35	Chincholi
36	Sedam
37	Shahapur
38	Yadgir
39	Manvi
40	Raichur
41	Athani
42	Belgaum
43	Hukkeri
44	Chikkodi
45	Khanapur
46	Karwar
47	Joida
48	Aurad
49	Basavakalyan
50	Bhalki
51	Bidar
52	Humnabad

XXX

XXX

XXX